



Government of Arunachal Pradesh
ARUNACHAL PRADESH STATE POLLUTION CONTROL BOARD
Department of Environment & Forests
Naharlagun

FILE NO. APSPCB-119/2020/NGT/OA606/PART2/ 3357-65 Date: ...10.../12/2020

URGENT
NGT MATTER/OUT TODAY

To,

The Member Secretary
Central Pollution Control Board
Parivesh Bhawan, East Arjun Nagar, Delhi

Sub: Submission of compliance report in the matter of O.A. No. 606/2018 – quarter ending June, September and December, 2020 regarding

Sir,

With reference to the above mentioned subject, please find enclosed herewith the compliance report on **restoration of 351 polluted river stretches and air quality management in 102 (122) non-attainment cities** for the quarter ending June and September and December, 2020.

Report on **solid waste management and sewage treatment**, for the quarter ending June and September will be submitted before 30th December, after receipt of compiled report from Department of Urban Development & Housing, Town Planning and Municipality.

Enclosed: As stated above.

Yours faithfully,


(Koj Rinya, IFS)

Member Secretary

FILE NO. APSPCB-119/2020/NGT/OA606/PART2/3357-65 Date: ...10.../12/2020

Copy to:

1. The US to the Chief Secretary, Govt. of Arunachal Pradesh, Itanagar for information.



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2. The PS to the PCCF & Prl. Secy., Deptt. of E&F, Itanagar for information.
- ✓ 3. The Registrar, Hon'ble NGT, Principal Bench, New Delhi for information and necessary action.
4. The Chief Engineer-cum-Member Secretary, Deptt. of UD&H, Govt. of Arunachal Pradesh, Itanagar for information and necessary action.
5. The Director, Deptt. of Town Planning, Govt. of Arunachal Pradesh, Itanagar for information and necessary action.
6. The Director, Regional Directorate, CPCB, Shillong for information.
7. Divya Sinha, Additional Director and DH-UPC-II, CPCB, Delhi for information and necessary action.
8. Office copy.


(Koj Rifiya, IFS)

Member Secretary



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Compliance report on 'restoration of 351 polluted river stretches and air quality management in 102 (122) non-attainment cities' - Quarter ending June, September and December, 2020.



Submitted by:
ARUNACHAL PRADESH STATE POLLUTION CONTROL BOARD
NAHARLAGUN



I. Compliance report on "Restoration of 351 polluted river stretches":

I.	Compliance report in the matter of O.A. No. 606/2018 for quarter ending June, September and December, 2020
	<p>There are no polluted river stretches in the State.</p> <p>However, as a precautionary measure, APSPCB has written to the PCCF & Prl. Secy., Department of E&F, Government of Arunachal Pradesh vide letter No. APSPCB-45/2019/OA-673/2018/2213 dated 25.08.2020 for constitution of River Rejuvenation Committee (RRC) and written to all the Deputy Commissioners vide letter No. APSPCB-45/2019/OA-673/2018/2382 date 07.09.2020 for issuance of direction to all Hotels/Restaurants/Rental Housing Complex for installation of Effluent Treatment Plants/Sewage Treatment Plants. The status of this was communicated to CPCB, Delhi vide letter No. APSPCB-45/2019/OA-673/2018/2410 date 10.09.2020.</p> <p>Since none of the rivers in Arunachal Pradesh falls under polluted category, Constitution of River Rejuvenation Committee is not required in Arunachal Pradesh as informed by the Department of E&F, Itanagar.</p> <p>As on date, Deputy Commissioner of three districts namely Tawang, West Kameng and Namsai have directed the Hotels/Restaurants/Rental Housing Complex under the respective districts for installation of Effluent Treatment Plants/Sewage Treatment Plants in compliance of Hon'ble NGT order.</p>

II. Compliance report on "Air quality management in 102 (122) non-attainment cities":

I.	Compliance report in the matter of O.A. No. 606/2018 for quarter ending June, September and December, 2020
	<p>There are no cities in the State under the list of 122 non-attainment cities. However, Arunachal Pradesh State Pollution Control Board is continuously monitoring the Ambient Air quality parameters at 2 (two) sanctioned Stations one each at Itanagar and Naharlagun under National Air Monitoring Programme (NAMP). Reports are submitted to Central Pollution Control Board, Delhi every month.</p> <p>APSPB has initiated the process of setting up of additional Air Quality Monitoring stations (AQMS) in populous towns of Arunachal Pradesh at 5 (five) locations namely Tawang, Bomdila, Aalo, Namsai and Kharsang. The geo-tagging of the locations is completed. Government of Arunachal Pradesh has sanctioned a sum of Rs. 100.00 lakhs for the same, out of which an amount of Rs. 20.00 lakhs is received as first installment. At present, installation of AQMS in Namsai and Kharsang is under process.</p> <p>Public display of ambient air quality under Continuous Ambient Air Quality Monitoring station has started since November. Installation of 2 digital display boards at Office of APSPCB, Naharlagun and PCCF Office, Itanagar is done.</p>